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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5803/2023, CM APPL. 22727/2023, CM APPL. 46380/2023
CM APPL. 59612/2023, CM APPL. 4036/2024, CM APPL.
7562/2024, CM APPL. 7564/2024, CM APPL. 7566/2024, CM
APPL. 26898/2024, CM APPL. 28761/2024, CM APPL.
42365/20245

MANOJAN RAJAN AND ORS.

.....Petitioner

Through: Mr. A Ushi Reddy, Mr. Kanhaiya
Kumar, Mr. Deepak K. Singh, Mr.
Sunny Kumar, Mr. Manoranjan,
Advocates.
Mr. Gaurav Sarin, Mr. Mandeep
Baisla, Advocates.

versus

AMATEUR KABADDI FEDERATION OF INDIA
(AKFI) AND ORS.

.....Respondent

Through: Ms. Nandita Rao, ASC, with Mr.
Kunal Prash, Mr. Amit Peswani, for
UOI.
Mr. Anil Soni, CGSC, Mr. Devvrat
Yadav, Advocates.
Mr. Rajiv Nayar, Sr. Advocate, with
Mr. Ninad Laud, Mr. Anjuman
Tripathi, Mr. Chandra Vardhan Singh,
Mr. Saurabh Seth, Advocates for R-4
to R-19.

63

+ W.P.(C) 5980/2023, CM APPL. 23489/2023

SHANKER LAL YADAV

.....Petitioner

Through: Counsel appearance not given.

versus



AMATEUR KABADDI FEDERATION OF INDIA
AND ORS.

.....Respondent

Through: Ms. Nandita Rao, ASC, with Mr.
Kunal Prash, Mr. Amit Peswani, for
UOI.
Mr. Anil Soni, CGSC, Mr. Devvrat
Yadav, Advocates.

64

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W.P.(C) 7303/2023, CM APPL. 28386/2023

DELHI STATE KABADDI ASSOCIATION
@ DSKA 1

.....Petitioner

Through: Counsel appearance not given.
versus

AMATEUR KABADDI FEDERATION OF INDIA
& ORS.

.....Respondent

Through: Ms. Nandita Rao, ASC, with Mr.
Kunal Prash, Mr. Amit Peswani, for
UOI.
Mr. Sachin Chopra, Mr. Anuj Tyagi
and Ms. Akshita Agarwal, advocates
for R-3

65

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W.P.(C) 4870/2024, CM APPL. 19899/2024

SHRIRAM RAJU DINANATH BHAVSAR
AND ANR

.....Petitioner

Through: Mr. Rahul Mehra, Mr. Pai Amit, Mr.
Chaitanya Gosain, Ms. Bhavana
Dhoon, Mr. Kushal Dube, Mr. Anshul
Syal, Advocates.



versus

AMETEUR KABADDI FEDERATION OF INDIA

AKFI AND ANR

.....Respondent

Through: Ms. Nandita Rao, ASC, with Mr. Kunal Prash, Mr. Amit Peswani, for UOI.

Mr. Aditya P. Khanna, Advocate.

66

+ W.P.(C) 5630/2024

NAMDEV BABAN SAKPAL & ORS.

.....Petitioner

Through: Ms. Vrinda Bhandari, Ms. Vanshita Gupta, Advocates.

versus

AMATEUR KABADDI FEDERATION OF INDIA

& ORS

.....Respondent

Through: Ms. Nandita Rao, ASC, with Mr. Kunal Prash, Mr. Amit Peswani, for UOI.

Mr. Pawan Narang, CGSC, Mr. Devvrat Yadav, (GP), Ms. Aishwarya Chabra, Advocate.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

% 05.08.2024

CM APPL. 36870/2024 & CM APPL. 28762/2024

Exemption allowed subject to all just exceptions.

The applications stands disposed of.



W.P.(C) 5803/2023, W.P.(C) 5980/2023, W.P.(C) 7303/2023, W.P.(C) 4870/2024, W.P.(C) 5630/2024

1. Learned counsel appearing for the respective parties unequivocally submit that the pleadings in all these cases stand completed. None of the parties are desirous of filing any supplementary pleading or affidavit etc. The statement so made is taken on record.
2. The Registry is directed not to accept any pleading in these cases without the leave of the Court.
3. The Court requests Ms. Nandita Rao, ASC (Criminal) to submit a convenience compilation, with the assistance of learned counsels who are appearing for respective parties which shall be referred by all contesting parties. Learned counsel appearing for respective parties undertake to furnish the list of documents which are to be included in the said convenience compilation to Ms. Nandita Rao within a period of seven days.
4. Let Ms. Nandita Rao, to submit the compilation within fifteen days.
5. List on 09.09.2024.

PURUSHAINdra KUMAR KAURAV, J

AUGUST 5, 2024/KG